

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

CA/TA/MP, No. 141 /1993 (in OA No. 13/91)

P.P. Gargy

Versus UO9

Date of Order

Orders

This is an M.P. (in OA No. 13/91) for early hearing of the OA. On scrutiny it has been found in order.

S.O. (J)/DR.

24/3

5/3/93 Mr. S.K. Jain Counsel for applicant

Register & Put up in Court for admission on.....11-3-93

[Signature]
REGISTRAR
C.A.T., JAIPUR

11/3/93

MR. S.K. Jain - Counsel for the applicant.

MR. U.D. Sharma - Counsel for the respondents.

As prayed by learned counsel for the applicant, The case may be listed for final hearing at the stage of discretion on 8/7/93.

[Signature]
(B.M. Dhooliyal)
Member (Jr.)

[Signature]
(D.L. Mehta)
Vice-Chairman

copy sent to
the app. counsel
c/wide 2886

Date 29-3-93

18/3/93